can also be ensured. These two big-ticket items are available. Insofar as connecting them to international markets is concerned, most of our domestic manufacturers, who want to export, become a part of the Export Promotion Council of India which works diligently with the Government to ensure exporters, no matter how big or small, can have access to international events so that they can showcase their designs or showcase their wares where they can get orders. Significantly since our senior colleague, Mr. Prabhu, is present here, the Ministry of Commerce also helps to financially support for participation, especially by small manufacturers in international events. Domestically, if there is a design complement, that is supported through NIF, or, if an organisation so desires.

SHRI VIVEK K. TANKHA: In the new policy that the hon. Commerce Minister would be making, I would request that make this for crores of women who are working from home, in cottage industries and in small or big units. They need hand-holding. All they need is a little support from you and they will all do well. Number two, I am requesting the Textiles Minister that all your policies are there, Departments are there, but on the ground we don't see support coming from them.

MR. CHAIRMAN: Hand-holding is required by both the Ministers. Please do it.

*162. [*प्रश्नकर्ता अनुपस्थित थे।*]

आर्थिक एवं जातीय आधार पर जनगणना

*162. **श्री राम नाथ ठाकुरः** क्या **गृह** मंत्री यह बताने की कृपा करेंगे किः

(क) क्या पिछली जनगणना के दौरान जातीय और आर्थिक आधार पर भी जनगणना की गई थी।

(ख) यदि हां, तो ऐसा करने के क्या कारण हैं;

(ग) क्या सरकार उस प्रयोजन को पूरा कर रही है जिसके लिए जाति आधारित जनगणना की गई थी; और

(घ) जाति आधारित जनगणना को सार्वजनिक नहीं किए जाने के क्या कारण हैं?

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): (क) से (घ) विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) और (ख) सामाजिक-आर्थिक एवं जाति आधारित जनगणना (एस.ई.सी.सी.), 2011, ग्रामीण क्षेत्रों में ग्रामीण विकास मंत्रालय (एमओआरडी) एवं शहरी क्षेत्रों में आवासन तथा शहरी गरीबी उपशमन मंत्रालय (एचयूपीए) द्वारा करवाई गई थी। जाति संबंधी आंकड़ों को छोड़कर

एसईसीसी आंकड़ों को अंतिम रूप दिया जा चुका है और उसे ग्रामीण विकास मंत्रालय तथा आवासन एवं शहरी गरीबी उपशमन मंत्रालय द्वारा इन्हें 2016 में प्रकाशित कर दिया गया है।

(ग) एस.ई.सी.सी. 2011 के आंकड़ों को प्रधान मंत्री आवास योजना-ग्रामीण, दीनदयाल अन्त्योदय योजना राष्ट्रीय ग्रामीण आजीविका मिशन और प्रधान मंत्री उज्ज्वला योजना जैसी विभिन्न योजनाओं के कार्यान्वयन के साथ-साथ शहरी क्षेत्रों में विभिन्न कल्याणकारी कार्यक्रमों/योजनाओं के डिजाईन एवं प्रबंधन हेतु उपयोग में लाया गया है।

(घ) जाति संबंधी कच्चे आंकड़े सामाजिक न्याय एवं अधिकारिता मंत्रालय को सौंप दिए गए हैं जिसे आंकड़ों के वर्गीकरण और श्रेणीकरण के लिए विशेषज्ञ समूह का गठन करना है।

*162. [*The questioner was absent.*]

Economic and caste census

†*162. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether caste and economic census was also carried out during the last census;

(b) if so, the reasons for doing so;

(c) whether Government is serving the purpose for which the caste based census was done; and

(d) the reasons for not making public the caste based census?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (b) Sir, the Socio Economic and Caste Census (SECC), 2011 was conducted by the Ministry of Rural Development (MoRD) in rural areas and the Ministry of Housing and Urban Poverty Alleviation (HUPA) in urban areas. The SECC data excluding the caste data have been finalized and published by MoRD and HUPA in 2016.

(c) SECC-2011 data are used for implementation of various programmes including Pradhan Mantri Awas Yojana-Gramin, Deendayal Antyodaya Yojana-National Rural Livelihood Mission and Pradhan Mantri Ujjwala Yojana as well as to design and administer various welfare programmes/schemes in urban areas.

† Original notice of the question was received in Hindi.

(d) The raw caste data have been handed over to the Ministry of Social Justice and Empowerment, who is to form the Expert Group for classification and categorization of data.

MR. CHAIRMAN: Question No.162. The questioner is not present. ...(*Interruptions*)... Even Member himself is not there. I have gone through the names that have come to me. Prof. Manoj Kumar Jha. ...(*Interruptions*)... Please be specific. ...(*Interruptions*)... I was trying to reach the other question also. That was my intention. Otherwise I have no problem.

PROF. MANOJ KUMAR JHA: Sir, As this matter is also listed for the Calling Attention, but still I would like to ask the hon. Minister – because there is a widely-held belief that it is in the name of SECC data – whether it was a census survey or a sample survey. This is the confusion.

WRITTEN ANSWERS TO STARRED QUESTIONS

Take over of tea gardens in West Bengal

*163. SHRI RITABRATA BANERJEE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Union Government had declared to take over seven tea gardens in West Bengal in 2016;

(b) if so, whether the tea gardens have been taken over; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU): (a) to (c) The Central Government *vide* Notification S.O. 260(E) dated 28th January, 2016 authorized Tea Board to take immediate steps as per the provisions of Chapter IIIA of the Tea Act, 1953 to take over the management or the control of seven Tea Estates, namely (i) Birpara Tea Estate, (ii) Garganda Tea Estate, (iii) Lankapara Tea Estate, (iv) Tulsipara Tea Estate, (v) Huntapara Tea Estate, (vi) Dhumchipara Tea Estate, and (vii) Demdima Tea Estate.

Process was initiated by the Tea Board for handing over the management control of the seven notified Tea Estates to prospective buyers. In the meantime, owners of the above seven Tea Estates, *viz.* M/s Duncans Industries Ltd. (DIL) and M/s Santipara Tea Co. Pvt. Ltd. (sister concern of M/s DIL) approached the Hon'ble